

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.88/2024 IN CP (IB) No. 68/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	UNION BANK OF INDIA V/S GURPAL SINGH (GUARANTOR OF M/S UNIWORLD SUGAR PVT. LTD.)
UNDER SECTION	95 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Sandeep Arora, Adv. : *For the Union Bank of India/ FC*
- Ms. Udit Singh, Adv. : *For the Personal Guarantor*
- Sh. Maneesh Kumar, Adv. : *For the RP, Mr. Sumit Shukla present
in person in both matters*

ORDER

- 1.** Ld. Counsel representing the Personal Guarantor states that the rejoinder on behalf of the RP has been received only yesterday, and therefore she seeks a short accommodation for advancing her arguments.
- 2.** Let the matter be adjourned for final hearing on 24th July, 2024, to come up higher on the Board.

-Sd-
(Ashish Verma)
Member (Technical)
15th July, 2024

-Sd-
(Praveen Gupta)
Member (Judicial)

Pushpendra Kumar
(Private Secretary)